

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 25TH day of **JULY, 2018.**

ORIGINAL APPLICATION NO. 330/1059/2009

**HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A)
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

1. Yashpal SinghApplicant.

VERSUS

1. Union of India & OrsRespondents

Advocates for the Applicants : Shri Ajay Rajendra

Advocate for the Respondents : Shri L M Singh

O R D E R

(Delivered by Hon'ble Mr Gokul Chandra Pati, Member-A)

None present for the applicant.

2. On the last listed date also i.e., 13.01.2017, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

**(GOKUL CHANDRA PATI)
MEMBER-A**

Arun..